(b) At present there is no proposal to appoint more members.

मछली का निर्यात

5607. **श्री बसवन्त** : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत ने वर्ष 1965-66 और 1966-67 में किन-किन देशों को कितनी मात्रा में मछली का निर्यात किया ;

(ख) इसमें से कितनी मात्रा महाराष्ट्र से निर्यात की गई; और

(ग) इस निर्यात के परिणामस्वरूप मत्स्य उद्योग के विकास के लिये आयात की गई मशीनरी और अन्य सामान का ब्यौरा क्या है ?

वाणिज्य मंत्रालय में उप-मंत्री (श्री मुहम्मद शफ़ी कुरेशी) : (क) एक विवरण सभा पटल पर रखा गया है। **[पुस्तकालय में रखा गया । देखिये संख्या एल० टी०—2183/67]**

(ख) निर्यात के आंकड़े राज्यवार नहीं रखे जाते।

(ग) मछली तथा मछली-उत्पादों के पंजीयित निर्यातकों के लिये निर्धारित आयात नीति के अन्तर्गत, निर्यातों की जहाज पर निः शुल्क मूल्य के 10 प्रतिशत तक आयात हकदारी के रूप में निम्नलिखित पदों का आयात करने की अनुमति दी जाती है :—

1. प्रशीतक द्रव्य (डिसक्लोर डिफ्लेयोर मैथीन)
2. प्रशीतक मशीनों के फालतू पुर्जे
3. छपे हुए मोगी कार्टन
4. छपे हुए मास्टर कार्टन
5. छपे हुए गत्ते, नालीदार बोर्ड, कार्टन तथा स्लीव
6. छपे हुए लेबल
7. वैजिटेबल पर्चमेंट पेपर
8. साइट्रिक एसिड
9. डिब्बे बनाने की मशीनों के फालतु पुर्जे
10. टीन प्लेट
11. 210×3 डिनाइर्स के नायलन ट्वाइन (10 प्रतिशत तक)
12. मछली पकड़ने के कांटे (50 प्रतिशत तक)
13. बाक्स-स्टैपिग (5 प्रतिशत तक)
14. परिष्करण उपकरणों के निर्माण के लिये स्टेनलैस स्टील की चादरें तथा प्लेटें। (18 जी से अधिक मोटी)।
15. 40 अश्व-शक्ति से अधिक क्षमता वाले नौ-डीजल इंजनों के फालतू पुर्जे जो स्वदेश में प्राप्त नहीं हैं।
16. पोलीथीन मोल्डिंग पाउडर/पोलीथीन ग्रेन्यूल्स।

देहरादून ऐक्सप्रेस के पहले दर्जे के डिब्बे में विस्फोट

5608. **श्री हुकम चन्द कछवाय** : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि देहरादून एक्सप्रेस के पहले दर्जे के डिब्बे में जब कि वह पश्चिम रेलवे के खाचरोद स्टेशन में पहुंचने वाली थी विस्फोट के कररण आग लग गई थी;

(ख) यदि हां, तो इस विस्फोट के क्या कारण थे; और

(ग) क्या सरकार का विचार इस दुर्घटना के बारे में जांच करने का है ?

रेलवे मंत्री (श्री चे० मु० पुनाचा) : (क) से (ग). देहरादून ऐक्सप्रेस में कोई विस्फोट नहीं हुआ था। लेकिन 2-12-1967 को खचरोद स्टेशन पर देहरादून एक्सप्रेस के पहले दर्जे के एक डिब्बे के डायनमों की ओर जाने वाले एल्युमीनियम और तांबे के केबुलों के बीच का द्विधातुक जोड़ अधिक गर्म हो गया था और इस वजह से कुछ धुंआ निकलता हुआ देखा गया था ।

गाड़ी के साथ चलने वाले बिजली फिटर ने तुरन्त प्रभावित सर्किट को अलग कर दिया और 14 मिनट रुके रहने के बाद गाड़ी वहां से चल पड़ी।

ACCOMMODATION FOR CLASS III STAFF ON RAILWAYS

5609. SHRI SURAJ BHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Class III staff in the grade of Rs. 210-320 are entitled to better type of railway accommodation;

(b) whether staff in grade Rs. 205-380 are not entitled to this type of accommodation;

(c) if so, the reasons for treating them differently from staff in grade Rs. 210-320; and

(d) whether steps to remove this anomaly are under consideration?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) to (d). As per existing rules, all class III staff, who are in scales, the minimum of which are below Rs. 210/- are eligible for type II quarters, while those who are in scales, the minimum of which are Rs. 210/- and above and maximum Rs. 425/- or below are eligible for type III quarters. Accordingly staff in the scale of Rs. 210-320 are eligible for type III quarters, while staff in the grade of Rs. 205-380 are eligible for type II quarters. The question as to whether the existing rules should be amended so as to make the staff in the scale of Rs. 205-380 eligible for type III quarters is under consideration.

MACHINERY SUPPLIED BY US FIRM TO A GEAR FACTORY

5610. SHRIMATI SUSEELA GOPALAN :
SHRI UMANATH :
SHRI P. GOPALAN :
SHRI A. K. GOPALAN :

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item published in *Indian Express*, dated the 27th November, 1967 that a Gear factory set up with the assistance of Agency for Industrial Development Finance has been supplied with Junk passed of as machinery by a U.S.A. firm;

(b) if so, the name of the firm and the total amount of contract;

(c) whether it is a fact that some officials of the Agency for Industrial Development Finance are involved; and

(d) if so, whether Government have taken up the matter with the U.S.A. Government and the result thereof ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Yes, Sir.

(b) The name of the foreign firm is M/s. Napco Industries Inc., U. S. A. and the purchase price of the machinery supplied by the foreign firm is $ 2·8 million.

(c) Government have no such information.

(d) Does not arise.

AGITATION BY RAILWAY GUARDS OF N. E. RAILWAY, VARANASI

5611. SHRI SARJOO PANDEY : Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Guards of North Eastern Railway, Varanasi have launched an agitation against the transfer of almost all of them by the Divisional Traffic Superintendent, Varanasi to other centres;

(b) whether as a part of this agitation there was a mass hunger strike by the Guards from the 24th October, 1967 to 4th November, 1967 in protest against the D. Y.T.S's. attitude;

(c) the reasons, if any, for this mass transfer of Guards; and

(d) the action Government contemplate to take in the matter ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) Only 9 out of 156 Guards of the Varanasi Division were transferred. Six of these Guards started agitation against their transfer.

(b) It is reported that few of them resorted to token fasting in batches outside the Railway premises from 14·00 hrs. on 24-10-67. The agitation ended on 4-11-67.

(c) The transfer orders were issued for administrative reasons.